

Case of Goverdhan Das Soni versus Shri Nathu Ram Mirdha

7734. SHRI R. K. AMIN :
 SHRI V. NARASIMHA RAO :
 SHRI H. AJMAL KHAN :
 SHRI N. SHIVAPPA :
 SHRI P. K. DEO :
 SHRI GADILINGANA GOWD :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether several Members of Parliament have written to the Chief Election Commissioner and the Home Minister requesting him to entrust the case arising out of the recent judgements of the Supreme Court in the case of Goverdhan Das Soni versus Shri Nathu Ram Mirdha to the Central Bureau of Investigation; and

(b) if so, the reaction of the Government of India in this regard ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) Yes Sir,

(b) The Election Commission has taken action to have the matter fully investigated so that appropriate and effective action can be initiated for eliminating such malpractices in future.

Management and Control of Calcutta Electric Supply Corporation

7735. SHRIMATI SHARDA MUKERJEE : Will the Minister of INDUSTRIAL

DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the management and control of the Calcutta Electric Supply Corporation had been transferred to India;

(b) if so, the compensation, if any, paid for this transfer; and

(c) whether the management is wholly Indian now and who are the Directors and by whom they are appointed ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). M/s. Calcutta Electric Supply Corporation is still functioning in India as a foreign company as defined in Section 591 of the Companies Act. It has, however, passed an ordinary resolution stating that the business of the company shall be controlled and managed with effect from 5th January, 1970 in the Republic of India or elsewhere outside the United Kingdom. The question of recognition of the Company as a domestic company which has been referred by the Company to the Government of India is under consideration in the Ministry of Finance.

(c) As per the available records, the management of the Company at present is not wholly Indian. The particulars of the present Directors of the Company and its Secretary are as follows :

<i>Names of the directors.</i>	<i>Nationality</i>
(1) Mr. Ian Alastair Macpherson	British
(2) Mr. John Wilson Goulettt	British
(3) Sir Owain Trevor Jenkins	British
(4) Mr. Sachindra Chaudhuri	Indian
(5) Mr. Banony Bhuson Ghosh	Indian
(6) Mr. Dorab Pestonjee Maneckjee Kanga (Mg Director)	Indian
(7) Mr. Cyril August Gunther	British
(8) Mr. Salil Kumar Mitra (Secretary)	Indian